

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3965

ANSWERED ON:21.03.2013

PROTECTION AND DEVELOPMENT OF EDUCATION AND CULTURE OF MINORITY COMMUNITIES

Pandey Saroj

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the communities covered under the minority category in the country along with their respective population, community-wise;
- (b) whether any assistance is provided to these communities for the protection and development of their education and culture; and
- (c) if so, the amount of assistance provided in this regard along with the details of the assistance provided to each of such communities during each of the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITYAFFAIRS (SHRI NINONG ERING)

(a) Under Section 2(c) of the National Commission for Minorities Act 1992, five communities, viz. Muslims, Christians, Sikhs, Budhists and Parsis (Zoroastrians) are notified as minority communities. The community wise population of the minority communities as per Census 2001 is given in the table below:

Sl No. Minority Community Population

(i) Muslims 13,81,88,240 (13.4%)

(ii) Christians 2,40,80,016 (2.3%)

(iii) Sikhs 1,92,15,730 (1.9%)

(iv) Budhists and 79,55,207 (0.8%)

(v) Parsis (Zoroastrians) 69,601 (0.0%)

(b) Yes, Madam. Assistance is provided to these Communities for the protection and development of their education.

(c) The educational assistance together with the details of assistance provided to each of these communities during each of the last three year and the current financial year is given in the Annexure.